GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:317 ANSWERED ON:16.04.2010 FAKE DOCTORS Jagannath Dr. M.;Kumar Shri P.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether as per the latest estimates, two lakh fake doctors or quacks are operating in the Indian Medical System;

(b) if so, the details thereof and the corrective measures so far taken by the Government in this regard;

(c) whether health authorities have detected fake doctors in some hospitals in Delhi and other parts of the country;

(d) if so, the details thereof and the action taken against them;

(e) the number of cases registered against such fake doctors by the Medical Council of India (MCI) and the number out of them convicted during the last three years and the current year;

(f) whether the Government proposes to bring suitable amendments in the existing Indian Medical Council Act and also pass comprehensive anti-quackery legislation which is pending since 2003; and

(g) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a)to(g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 317 FOR 16TH APRIL, 2010

(a)&(b): The Government is aware of the presence of quacks in various parts of the country. Presently there is no separate law to prevent quacks. However, there are relevant provisions in the Indian Medical Council Act, 1956, to prohibiting a person other than a medical practitioner enrolled on a State Medical Register to practice medicine in the State. Punishment of imprisonment or a term which may extend to one year or with a fine which may extend to Rs. 1,000/- or both is also prescribed.

(c)&(d): As per information received from Delhi Medical Council, 14 persons are working at different places with faked documents. FIR's have been registered against these at various police stations.

(e) No cases have been registered by the Medical Council of India during the last three years.

(f) No, Madam.

(g) Does not arise.